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## Notice

By virtue of an affidavit sworn before the **Notary Public Khordha** on Dated **1st January 2024**, I, **Mrs. Madhusmita Mohanty**, Address **Qtr-No- M-II-7, Garhurda H.B. Colony Po-Pallahat, District-Khordha** have changed my name from “**Madhusmita Das**” to “**Madhusmita Mohanty**”. Henceforth, I shall be known as “**Madhusmita Mohanty**” for all purposes.

**Madhusmita  
Mohanty**